

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 99 of 2015

Dated : 23rd November, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Power Grid Corp. of India Ltd.
Versus
Central Electricity Regulatory
Commission & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Ms. Ranjitha Ramachandran &
Ms. Shubham Arya

Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for
R3- R5
Mr. R.B. Sharma for R-13.

ORDER

Heard Ms. Ranjitha Ramachandran, learned counsel for the appellant. Her arguments are complete.

We have also heard learned counsel for the respondent and Mr. M.G. Ramachandran, learned counsel for the appellant in rejoinder submissions. Arguments of the parties are complete.

Judgment is reserved.

(I. J. Kapoor)
Technical Member
rkt/kt

(Justice Surendra Kumar)
Judicial Member